COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 158 of 2015

Dated: 23rd November, 2017

In the matter of:

Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)

ORDER

The Bench did not assemble today.

The matter is listed for hearing on <u>15.12.2017.</u>

PS/Court Master